

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Oren Hydrocarbons Private Limited Date of Commencement of Liquidation: 10-05-2023; List of Stakeholders as on Date: 26-09-2024; Name of IP: Mr. Radhakrishnan Dharmarajan; Process Number: 1; Last 5 digitof registration number: 10909

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	6	2048775343	6	2048775343				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)	313	175449438	264	67015783	108433655			Annexure 5
6	Operational creditors (Employees)	31	80434431	31	59949552	20484880			Annexure 6
7	Operational creditors (Government Dues)	9	4875526823	7	240506734	4635020089			Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	146	1445508954	144	853732425	591776529			Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		505	8625694989	452	3269979837	5355715153			